

Honourable court
BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH AT
NEW DELHI

O.A. No. 989/2018

Date: 1-10-2020

Subject: Nothing done to solve the problem of air pollution by Railway Authority and concerning Dept.

Hon'ble NGT

In the case of air pollution due to Railway Station's Goods' siding at Faizabad Railway Station, Pin-224001, the State and Railway Authority had said that they will solve the problem soon and submitted their report to NGT. But nothing was done since in last two years. Earlier, it was said that the state authority will sprinkle water on the roads to curb the air pollution and will make green cover at the sides of the roads to tackle this. But nothing as such happened, even the situation was made worst as compared to earlier one. As more trucks and goods trains are arriving on regular basis and their frequency had increased in the lockdown period. You never find a single drop of water being sprinkled on roads and no green cover was developed. Even in lockdown lots of labourers arrive daily and without following any guidelines they do their job of de-loading and loading of cements.

We are very disappointed with the progress in the case of air pollution. Nothing was done since and there is no hope alive that anything is going to change ever. Instead of curbing the pollution, state authority made the situation worst then earlier. Our throats were choked, noses were jammed with the particles of cements. We often facing problem of breathlessness and sneezing as well as irritation in our noses. We, are in terrible situation and really in state of loosing the faith on authorities like NGT. Not to disrespect but we just want to express our plight. Even 20 years old boy, without any respiratory problem not able to breathe properly, then court can imagine the situation of old-aged and younger ones.

Nothing was done even by U. P. Pollution control Board address our situation. We really find it hard to console ourselves that even such authorities not able to solve the issue, then what about state authority. Instead of asking state team to submit the status report why can't NGT send someone really serious person who could analyse the ground reality.

Please do something, that really address the situation and solve the pollution and even we ask honourable court to punish those who tried to report incorrectly to honourable court and central authorities just to continue with as such.

With regards,

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Ground Images (Taken on 1-10-2020)





